

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA 420/2000

Friday the 28th day of April, 2000.

CORAM

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER  
HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Moris P.  
S/o Podiyen  
Extra Departmental Delivery Agent  
Thumamonthazham. ...Applicant

By advocate Mr Bimal Roy

Versus

1. Union of India, represented by  
Secretary to Govt. of India  
Ministry of Communication  
New Delhi.
2. Chief Post Master General  
Kerala Circle, Trivandrum
3. Superintendent of Posts  
Pathanamthitta Division  
Pathanamthitta.

...Respondents

By advocate Mr K.Kesavankutty.

The application having been heard on 28th April, 2000,  
the Tribunal on the same day delivered the following:

ORDER

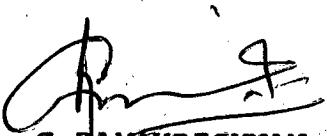
HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

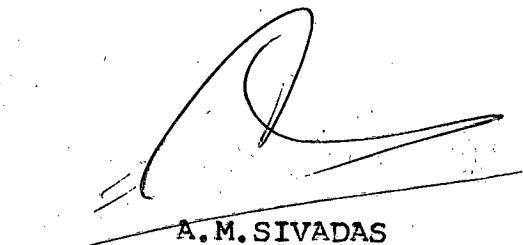
It is submitted by learned counsel for the respondents  
that the selection for the post of Extra Departmental Sub  
Postmaster, Chennirkara was conducted on 25.4.2000 and  
the best among the candidates appeared has been selected  
for the post.

That being so, the OA has become infructuous.

Accordingly the OA is dismissed.

Dated 28th April, 2000.

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A. M. SIVADAS  
JUDICIAL MEMBER

aa.